

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2286
ANSWERED ON:05.12.2014
ACCREDITATION OF JOURNALISTS
Antony Shri Anto

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any proposal to make some amendments in the rules/existing guidelines regarding accreditation of journalists and other media persons by the Press Information Bureau (PIB);
- (b) if so, the details thereof;
- (c) the total number of journalists and media persons granted accreditation during each of the last three years and the current year, State-wise;
- (d) the details of applications received by the Government for grant of accreditation to journalists and other media persons during the said period along with the present status of these applications;
- (e) whether some applications are still pending with the Government/PIB; and
- (f) if so, the reasons therefor and the time by which the pending applications are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.))

(a) No, Sir

(b) Does not arise

(c) & (d) As per the Guidelines of Accreditation to News media representatives, accreditation is granted only to those representatives who reside at Delhi or its periphery. The details of the applications received and accreditation granted during the last three years and current year is as under:-

Year	Application Received	Accreditation Granted
2011	2707	2254
2012	2857	2186
2013	2926	2175
2014	2476	2267

(Upto November)

(e) & (f) The applications seeking accreditation are received throughout the year and after scrutiny they are placed before the Central Press Accreditation Committee for consideration in its meetings held regularly. Some of the applications are pending on account of non- submission of proper documents by media persons.